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Title: Motion for consider the All India Institute of Medical Sciences (Amendment) Bill, 2012 (Motion Adopted and Bill Passed).

MADAM SPEAKER: Now the House will take up Item No.26.

Shri Arjun Ram Meghwal

...(Interruptions)

MADAM SPEAKER: Item No.27, Shri Ghulam Nabi Azad

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Madam, I beg to move:

"That the Bill further to amend the All India Institute of Medical Sciences Act, 1956, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the All India Institute of Medical Sciences Act, 1956 be, taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 26 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 26 were added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

...(Interruptions)

MADAM SPEAKER: The Minister may now move that the Bill be passed.

SHRI GHULAM NABI AZAD: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 31<sup>st</sup> August, 2012 at 11 a.m.

**12.13 hrs**

# **The Lok Sabha then adjourned till Eleven of the Clock**

*on Friday, August 31, 2012/Bhadra 9, 1934 (Saka).*

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